

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 39

**CP(CAA) No. 50/Chd/Pb/2022
(2nd Motion)**

Under Section 230-232, CA 2013

In the matter of:-

Beverly Bakers Ltd & Ors

...Transferor Company

And

Vista Knitberry Fashions Ltd.

...Transferee Company

As the Hon'ble Member(Technical) is holding Bench with the Hon'ble Member (Judicial) of Guwahati Bench after lunch today, hence, the matter is adjourned to 26.09.2023.

Sd/-
Court Officer

August 17, 2023
PRF